

Wrong Endorsement on Tickets for Flight Scheduled for Belgaon on 15th-16th June, 1970

3686. **SHRI MRITYUNJAY PRASAD :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that flight number, which was endorsed on the air-tickets of the members of the Mysore Revenue Appellate Tribunal scheduled to visit Belgaon on the night of the 15th-16th June, 1970, was not in the records of the Indian Airlines Corporation and the members were told that there was no such flight ;

(b) if so, what are the reasons for this inadvertence and who are the persons responsible for this negligence ; and

(c) whether any action has since been taken in this connection ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Due to heavy demand for seats on the Bombay/Belgaum/Bombay sector, Indian Airlines operated an additional flight on the 15th June, 1970. After the operation of the flight the flight chart inadvertently remained with the booking staff. Scheduled flight IC 156 (Bangalore/Belgaum/Poona/Bombay) of the 15th June, 1970 landed at Bombay at 17.25 hrs. without touching down at Belgaum and Poona. On this flight there were eight passengers for Belgaum who were over-carried to Bombay and who wanted confirmation of seats to Belgaum by the earliest flight. The booking position of the scheduled flight between Bombay/Belgaum on 16th June, 1970 was very tight and these passengers could not be accommodated on this flight. The booking staff in their anxiety to send them to Belgaum by mistake, treated the chart of the additional flight already operated on the 15th June, 1970, as a flight to be operated on the 16th June, 1970 and confirmed all the eight seats on this additional flight. The error was noticed when the eight passengers arrived at Santa Cruz airport on the afternoon of 16th June, 1970. The Station Manager, Santa Cruz, was, however, able to arrange a diversion of the Bombay/Goa flight IC-163 on the same day, which was due to leave Santa Cruz at 13.05 hrs., and all these eight passengers were taken to Belgaum on the diversionary flight IC-163.

(c) Indian Airlines have viewed this error on the part of the concerned staff as a serious lapse and departmental action has been initiated against them.

दिल्ली के स्कूलों के अध्यापकों के वेतनमान

3687. **श्री मृत्युंजय प्रसाद :** क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंत्रालय के चपरासियों, मोटर-कार ड्राइवरों और बसकों के वेतनमान क्या है ;

(ख) दिल्ली प्रशासन में अधीन सरकारी और गैर-सरकारी स्कूलों में विभिन्न श्रेणियों के प्राइमरी, मिडिल तथा उच्चतर माध्यमिक स्कूलों के अध्यापकों के वेतनमान क्या-क्या हैं ; (ग) उपरोक्त भाग (क) तथा (ख) में निदिष्ट कर्मचारियों को दिये जाने वाले मंहगाई भत्ते, मकान किराया भत्ते आवास की सुविधाओं तथा चिकित्सा सुविधाओं का ब्यौरा क्या है ; और

(घ) अध्यापकों की योग्यताओं को देखते हुए उन्हें कम वेतनमान देने के क्या कारण हैं और उनकी स्थिति में सुधार करने के लिए क्या उपाय किये जा रहे हैं ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री सतत दर्शन) : (क) से (घ). अपेक्षित सूचना सम्बन्धित अधिकारियों से एकत्रित की जा रही है और प्राप्त होने के बाद वह यथा शीघ्र सभा पटल पर रख दी जायेगी ।

केन्द्रीय जांच ब्यूरो में टाईपिस्टों की भर्ती की रीति

3688. **श्री मृत्युंजय प्रसाद :** क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह समाचार ठीक है कि जद्दु-गुडा में गिरफ्तार किये गये नक्सलवादियों में केन्द्रीय जांच ब्यूरो का एक टाईपिस्ट है या एक